

CITY CIVIL COURT MUMBAI  
COURT 14 ADDL. SESSION JUDGE  
HHJ. SMT. SONALI P. AGARWAL  
CIVIL CAUSE LIST DATED 04.07.2020

URGENT MATTERS

SRN O	CASE TYPE	CASE NO.	TITLE	NAME OF ADVOCATE
1	SUIT	9384/1999 N/M 2882/18	GANESH ANHYDRIDE LTD V/S M.S.INDO PAINTS AND COATINGS AND ANR	
2	Ex. APP.	357/2015 N/M 623/16	JAGDISH KHIMJI RATHOD V/S TARKESHWAR R. MISHRA	